HIGH COURT OF MANIPUR

AT IMPHAL

CASE CLEARANCE RATE IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF APRIL, 2023

HIGH COURT OF MANIPUR

Institution during the month			Disposal during the month			Case Clearance Rate (%)		
Civil (A)	Criminal (B)	Total (C = A+B)	Civil (D)	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total {I = F/C * 100
162	23	185	113	18	131	69.75	78.26	70.81

SUBORDINATE COURTS OF MANIPUR

Lasting during the month			Disposal during the month			Case Clearance Rate (%)		
Criminal	Total	Civil	Criminal	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100)	
			logic in the second	292	86.92	112.77	94.81	
i		(B) (C = A+B)	Criminal Total Civil (B) (C = A+B) (D)	Criminal Total Civil Criminal (B) (C = A+B) (D) (E)	Criminal (B) Total (C = A+B) Civil (D) Criminal (F = D+E)	Criminal (B) (C = A+B) (D) (E) (F = D+E) (G = D/A * 100)	Criminal (B) Total (C = A+B) Civil (D) Criminal (E) Total (F = D+E) Civil (G = D/A * 100) Criminal (H = E/B * 100) 406 406 292 86.92 112.77	

P. Astrong 01/7/28
SUPERINTENDENT: STATEMENT